## Rashtriya Pariyojana Nirman Nigam

## 1419. SHRI ZAINAL ABEDIN: SHRIMATI MALINI BHATTACHARYA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the employees of the Rashtriya Pariyojana Nirman Nigam Limited went on a fast on December, 12, 1994 in response to call of the NPCC Employees joint Forum;

(b) if so, the details of the demands; and

(c) the reaction of the government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) and (b) Some of the employees have claimed to have observed fast on 12.12.94 while on duty in support of their demand on "Give Work and Give Salary."

(c) Some of the employees are not gainfully deployed due to lack of working fronts and consequently it has not been possible for the Nigam to disburse salaries/wages to its employees regularly. A sum of Rs. 6.89 crores as loan has been released to the Nigam in March, 1995 to meet short-term working capital requirement. The Nigam has bagged works amounting to about Rs. 120 crores till end of February, 1995 during the current year.

## Infiltration of Pakistani Nationals

1420. SHRIMATI SAROJ DUBEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Pakistan has been sending deaf and mute persons across the Wagah border to find out security loopholes at the border for infiltrating Pakistani nationals for anti-India activities;

(b) if so, the details thereof; and

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(c) the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) Anlaysis of information received and study of each case of apprehension of Pak nationals, it has come to notice that Pakistan ISI has started using mentally retarded/deaf and dumb persons to test the alertness of our security forces on the border. Details of mentally retarded/deaf and dumb Pakistani nationals apprehended, while trying to infiltrate into India, are as under:---

Year		
1993	_	7
1994		5

(c) Government have initiated all necessary and appropriate steps to check anti-national activities including strengthening and deployment of para-military forces, their intensified patrolling, issue of sophisticated border surveillance equipments, gearing up State intelligence network and ensuring close coordination between various agencies, opening of new check-posts and conducting of surprise checks, monitoring the activities of anti-social and anti-national elements etc. [Translation]

Declaration of Backward Area

1421. SHRI DEVI BUX SINGH:

DR. RAMESH CHAND TOMAR:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government are considering to declare the hilly districts of Uttar Pradesh as backward area;

(b) if so, the details thereof;

(c) the steps taken/proposed by the Union Government to remove backwardness of this area; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b) There is no such proposal under consideration.

(c) and (d) The development of backward areas in a State is primarily the responsibility of the concerned State Government. In this the States are assisted by the Central Government through Special Central Assistance under some programmes. The Government of Uttar Pradesh receives Special Central Assistance under Hill Area Development Programme for designated areas in the State under Hill Area Development Programme. This amount is an additionality over and above the normal State Plan outlay, in order to address the specific problems of these areas of Uttar Pradesh.

# Hostel for SCs/STs in Gujarat

1422. SHRIMATI BHAVNA CHIKHALIA: Will the Minister of WELFARE be pleased to state:

(a) the number of hostels for Scheduled Caste/ Scheduled Tribe students in Gujarat at present;

(b) whether the Government propose to construct some more hostels during the current financial year; and

(c) if so, the details alongwith locations thereof?

<sup>11</sup> THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): (a) As per information furnished by the Government of Gujarat in November, December, 1993, there are 1181 hostels for SC/ST students in Gujarat.

(b) & (c) The Government propose to construct 17 hostels for SC/ST Girls/Boys students during the current financial, year 1994-95 under the centrally sponsored schemes at the following locations:

1) Vidhyandhi Ashram Ramnagar, Ahmedabad.

- 2) Government Kumar Hostel, Rajkot.
- 3) Government Kumar Hostel, Palanpur.
- 4) Government Kumar Hostel, Junagadh.
- 5) Government Kumar Hostel, Bhavnagar.
- 6) Government Kumar Hostel, Jamnagar.
- 7) Government Kumar Hostel, Idar.
- 8) Government Kumar Hostel, Patan.
- 9) Government Kumar Hostel, Bhuj.
- 10) Government Kumar Hostel, Ahmedabad.
- 11) Kanya Chhatralaya Bamanvel Dt. Valsad (Addi. Construction).

- 12) Kamla Nehru Kanya Chhatralaya Mota Kantharia Dt. Saharkantha (Addl. construction).
- 13) Vatasalay Dham Kanya Chhatralaya Madhi Distt. Surat (Addl. construction)
- 14) Smt. M.R. Mehta Kanya Chhatralaya Sanali Dt. Banaskantha (Addl. construction).
- 15) Vanvihar Kumar Chhatralaya Dalpura, Dt. banaskantha.
- Veer Bhagatsinh Kumar Chhatralaya, Mora Dungri. Ta Pavijelpur, Dt. Vadodara.
- 17) Nilamkumar Chhatralaya Amodhara Ta. Chikli, Dt. Valsad.

## [English]

# Denationalisation of Coal Mines

1423. SHRI RAMCHANDRA GHANGARE: Will the Minister of COAL be pleased to state:

(a) the details of coal mines denationalised from January 1, 1994 to February 28, 1995;

(b) the reasons for their denationalisation; and

(c) the number of employees retrenched in the above process and the alternate employment given to them?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) No coal mine has been denationalised during the period in question.

(b) & (c) Do not arise.

[Translation]

#### **Development of Backward Tribal Areas**

1424. SHRI BHAWANI LAL VERMA:

DR. LAXMINARAYAN PANDEY:

Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government have received any scheme from the Government of Madhya Pradesh regarding development of backward tribal areas in Bilaspur district;

(b) if so, the details thereof;

(c) whether the Government have accorded administrative approval to the scheme; and

(d) if so, the time by which financial approval is likely to be accorded and the amount to be provided to the State?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): (a) and (b) Yes, Sir.

An Integrated Tribal Development Project proposal for Bilaspur Division of Madhya Pradesh was received from the Government of Madhya Pradesh for obtaining financial assistance from International Fund for Agricultural Development, Rome.

The proposed project was for comprehensive development of 45 Tribal development Blocks in the Districts of Sargoja, Bilaspur and Raigarh in Bilaspur Division of Madhya Pradesh. The main components of the project are development of land, agriculture, and crop husbandry, horticulture, fisheries, sericulture, rural energy management, health and sanitation, development programme for women, training and social mobilisation. The tentative total cost of the project indicated in the proposal is Rs. 450 crores.

(c) and (d) The project has been recommended to the Department of Economic Affairs, Ministry of Finance for posing the same to International Fund for Agricultural Development (IFAD).

However, a definite time frame cannot be indicated for approval of the project as this depends upon sponsors/ external funding agency.

# **Oil Refinery Projects**

1425. SHRI RATILAL VARMA: SHRI YELLAIAH NANDI: SHRI PHOOL CHAND VERMA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any negotiation is going on with Kuwait for setting up of oil refinery projects in India;

(b) if so, the details thereof; and

(c) the places where these are proposed to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) Kuwait Petroleum Corporation (KPC), Kuwait have shown interest for Joint Venture partnership with IOC in Eastern India Refinery Project and with CRL for a grass-root refinery project in the country. Negotiations for finalising the Memoranda of Understanding between these companies are in progress. *[English]* 

## Kannada News Bulletin

1426. SHRIMATI CHANDRA PRABHA URS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to introduce Business and Corporate News Bulletin and market guidance programmes in Kannada on Bangalore Doordarshan;

(b) if so, the time by which these are likely to be introduced; and

(c) the steps taken/proposed in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) and (c) No time frame can be indicated at present as the proposal is in a formative stage.

## **Development Commission**

1427. SHRI HARISINH CHAVDA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government propose to constitute a Development Commission for the development of North Gujarat;